

(b) what is the number of applicants who suffered imprisonment in Andamans;

(c) how many applicants have received aid upto March, 1962, and

(d) what is the amount given to each of them?

The Minister of State in the Ministry of Home Affairs (Sri Datar): (a) 279.

(b) 2.

(c) and (d). 11 applicants have so far been given grants ranging from Rs. 100/- to Rs. 1,500/-. The other applications are still under consideration of the Political Sufferers Relief Committee, Tripura.

Iron Ore Mines in Orissa

3368. Shri Surendranath Dwivedy: Will the Minister of Mines & Fuel be pleased to state:

(a) what is the total investment made till now by the Government of Orissa and India in prospecting, mechanisation and operation of Iron Ore Mines in Orissa;

(b) what is the total foreign exchange involved; and

(c) what is the total foreign exchange further required by the end of the Third Five Year Plan period?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis): (a) to (c). The information is being collected and will be laid on the Table of the House as early as possible.

Home Minister's Discretionary Grant

3369. Shri Man Sinh P. Patel: Will the Minister of Home Affairs be pleased to state:

(a) how many institutions and persons were given grants from the Home Minister's Discretionary Grant during the last year;

(b) whether any application or request for such grant was rejected; and

(c) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)

8 institutions and 588 persons during the year 1961-62.

(b) and (c). Those applications which did not satisfy the requirements of the rules governing disbursements from the Discretionary Grant did not qualify for assistance from such grant.

Pay Scales of H.P. Employees

3370. Shri Mohammad Elias: Will the Minister of Home Affairs be pleased to state whether it is a fact that the pay scales of the Himachal Pradesh Administration employees are not at par with the pay scales of the Punjab State Government employees despite the recommendations of the Pay Commission and the instructions of the Union Home Ministry for bringing at par the pay scales in Himachal with Punjab scales?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The pay scales of the posts in the Himachal Pradesh Secretariat and a few posts concerned with Secretariat work in the Directorates have followed the pattern obtaining under the Delhi Administration, which follows by and large the Central Government's pattern. The pay scales of other posts under the Administration followed the Punjab pattern even prior to the recommendations of the Pay Commission except certain posts which were sanctioned on Central Government scales on *ad hoc* basis. As a result of the Pay Commission's recommendations these posts were brought on to the Punjab scales.

Report of the Hindu Religious Endowments Commission

Shri D. C. Sharma:
3373. { Shri Hari Vishnu Kamath:
 { Shri Prakash Vir Shastri:

Will the Minister of Law be pleased to state:

(a) whether the Hindu Religious Endowments Commission has submitted its report;

(b) if so, what are its broad recommendations; and

(c) the steps taken to implement the same?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra): (a) Yes, Sir. The report has been submitted on 31st May, 1962.

(b) and (c). The Report is being printed and is under examination by Government and it will be placed on the Table of the House when printed copies are available.

Suicide of a Clerk in P.M.'s Sectt.

3374. { **Shri D. C. Sharma:**
Shri Bhakt Darshan:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether a clerk in the Prime Minister's Secretariat committed suicide by jumping from the fourth floor of his office in South Block, New Delhi on the 1st June, 1962;

(b) whether any enquiries have been made in this regard; and

(c) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Yes.

(c) Enquiries held in this regard revealed that Shri Santokh Singh, a Lower Division Clerk in the Prime Minister's Secretariat, committed suicide because of severe depression brought about by indifferent health and mental trouble.

Iron Ore Smelting Techniques Study Team

3375. **Shri P. C. Borooah:** Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) whether a team of Indian technical experts is proposed to be sent to East Germany and Norway to study iron ore smelting techniques in those countries;

(b) if so, when; and

(c) what will be the composition of the team?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) to (c). Government have already approved the deputation of a team of observers to East Germany and Norway to observe briquetting, coking, smelting and other tests based on Salem Iron Ore and Neyveli Lignite. The deputation will also visit West Germany to observe the working of Low Shaft Furnaces. The deputation is scheduled to leave India by the middle of June 1962. The composition of the team is as below:—

1. Shri C. V. S. Mani, Deputy Secretary to the Govt. of Madras.

2. Shri R. P. Sinha, Deputy Chief Engineer, Central Design Bureau, Hindustan Steel Limited, Rourkela (Orissa).

3. Shri D. N. Sibal, Executive Engineer, Neyveli Lignite Corporation, Madras.

Seminar on Secondary Education

3376. **Shri P. C. Borooah:** Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that the All India Secondary Teachers' Federation organised its two day seminar on the "Pattern of the Secondary Education in India" towards the end of May, 1962 at Calcutta;

(b) if so, what recommendations were made therein to improve the pattern of secondary education in India; and

(c) what decisions Government have taken to modify the present pattern in the light of these recommendations?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 56].